

ITEM NO.28

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8795/2015

(Arising out of impugned final judgment and order dated 21-01-2014 in CRL No. 363/2014 passed by the High Court of Karnataka at Bengaluru)

BANGALORE METROPOLITAN TASK FORCE

Petitioner(s)

VERSUS

K.M. SHIVAPRAKASH & ANR.

Respondent(s)

(IA No. 16426/2015 - CONDONATION OF DELAY IN FILING)

WITH

SLP(Crl) No. 8796/2015 (II-C)

(IA No. 16446/2015 - CONDONATION OF DELAY IN FILING)

SLP(Crl.)...CRLMP No. 17906/2015 (II-C)

(IA No. 17906/2015 - CONDONATION OF DELAY IN FILING)

SLP(Crl.)...CRLMP No. 17872/2015 (II-C)

(IA No. 17872/2015 - CONDONATION OF DELAY IN FILING)

SLP(Crl) No. 8794/2015 (II-C)

(IA No. 16237/2015 - CONDONATION OF DELAY IN FILING

IA No. 17877/2015 - PERMISSION TO FILE ANNEXURES)

SLP(Crl) No. 100/2016 (II-C)

(IA No. 297/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 2966/2016 (II-C)

(IA No. 6487/2016 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 2965/2016 (II-C)

(IA No. 6486/2016 - EXEMPTION FROM FILING O.T.)

SLP(Crl) No. 2885-2887/2019 (II-C)

(IA No. 35748/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 3629/2019 (II-C)

(IA No. 30468/2019 - CONDONATION OF DELAY IN FILING)

Date : 17-01-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Rajesh Mahale, AOR

Mr. Devadatt Kamat, Sr. Adv.
Mr. D. L. Chidananda, AOR
Mr. Ravindera Kumar Verma, Adv.

Mr. Devadatt Kamat, Sr. Adv.
Mr. V. N. Raghupathy, AOR
Mr. Manendra Pal Gupta, Adv.
Mr. Anubhav Kumar, Adv.

For Respondent(s) Ms. Kiran Suri, Sr. Adv.
Mr. Kumar Parimal, Adv.
Mr. Smarhar Singh, AOR

Mr. Sharanagouda Patil, Adv.
Mrs. Supreeta Patil, Adv.
For M/S. S-legal Associates, AOR

Ms. Mahalakshmi Pavani, Sr. Adv.
Mr. Neeleshwar Pavani, Adv.
Ms. Shaury Mishra, Adv.
Mr. G. Balaji, AOR

Mr. Rajesh Mahale, AOR

Mr. Abdul Azeem Kalebudde, AOR
Mrs. Taherabi Kalebudde, Adv.

Mr. Anuj Bhandari, AOR.
Mr. Rajat Gupta, Adv.
Mr. Gaurav Jain, Adv.

Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Ankur Saigal, Adv.
Ms. Kajal Dalal, Adv.
Mr. E. C. Agrawala, AOR

Mr. Rohan Dewan, Adv.
Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

At the request of learned counsel for the petitioner(s),
list the matters on 12.02.2024.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)